

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:3435
ANSWERED ON:25.04.2012
SELECTION OF CANDIDATES
Sayeed Muhammed Hamdulla A. B.

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether selection of candidates for Board level posts in the Public Sector Undertakings is done by the Public Enterprises Selection Board;
- (b) if so, the details thereof; and
- (c) the rules and regulations governing appointment of SC/ST category candidates on the Board of Directors?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.
(SHRI V. NARAYANASAMY)

(a): Yes, Madam.

(b): PESB finalises Job Description for the Board level posts in CPSEs in consultation with the administrative Ministry/Department concerned shortlists applicants for Selection Interview and makes recommendation to the Competent Authority keeping in view the performance of candidates interviewed with special regard to their qualities of managerial capability, leadership, broad vision, track record, available ACRs & the inputs given by the Secretary of the concerned Ministry in case of the selection of CMD for Schedule A CPSEs and Secretary/Additional Secretary in case of selection of CMDs for Schedule B, C & D CPSEs. In the selection of Directors, the inputs of the Secretary/Additional Secretary of the Ministry and the CMD concerned are taken into account.

(c): In case of Board level appointments, SC/ST candidates are treated at par with general candidates.